

### Financial Assistance for Libraries and Laboratories in Madras

1627. **Shri Elayaperumal:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Government of Madras have applied for any financial assistance for the improvement of Libraries, Laboratories and for the raising of salaries of the Higher Secondary grade teachers during the Second Five Year Plan;

(b) if so, the amount allotted for the same; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) Rs. 12,05,518 have been sanctioned upto 31st August, 1957.

(c) Does not arise.

### Sodepur Glass Works

1628. **Shri Ghosal:** Will the Minister of Finance be pleased to state:

(a) whether any steps have been taken for realising the outstanding loan from the Sodepur Glass Works; and

(b) if not, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The transaction relating to the sale of the assets of Sodepur Glass Works Ltd., was completed on the 3rd May, 1957 and the question of enforcing the Deeds of Guarantee and the formalities connected therewith for recovery of the balance of the loan are now engaging the attention of the Industrial Finance Corporation.

### Scheduled Caste Employees

1629. **Shrimati Shakuntala Devi:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have recently issued orders regarding promotion from 15th May,

1957 of a number of Scheduled Caste clerks who were due for promotion as Assistants from much earlier dates;

(b) if so, the number of such persons; and

(c) whether they have been given full service benefits?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) 26.

(c) Yes, their initial pay on promotion to Assistants has been fixed at the stage they would have reached if they had been promoted with effect from the earlier dates on a Ministry wise basis.

### Hindi Assistants

1630. **Shrimati Shakuntala Devi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that orders have been issued in January, 1957 reverting from 1st February, 1957 all the Hindi Assistants to the posts of Clerks and they have been granted a special pay of Rs. 30 only for doing Hindi work;

(b) if so, whether the above orders apply equally to those candidates who were recruited through Employment Exchange or appointed from the non-Secretariat Service;

(c) if not, the reasons therefor; and

(d) the number of persons of all the categories affected by the above orders?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes, if the posts of Hindi Assistants were held on a purely temporary basis by clerks promoted out of turn.

(b) and (c). The orders do not apply to persons recruited as Hindi Assistants through the Employment Exchanges or from subordinate offices because they have been appointed on